



RAJASTHAN STATE JUDICIAL ACADEMY

Near Jhalamand Circle, Old Pali Road, JODHPUR- 342 013
Phone : 0291-2720108 (telefax), 2721787, 2721788, 2720107
Email : rsjadir-jod-rj@nic.in Website: rajasthanjudicialacademy.nic.in

ABRIDGED ADVERTISEMENT


APPLICATIONS INVITED FOR 2 POSTS OF RESEARCH SCHOLARS ON CONTRACTUAL BASIS

Applications for Contractual engagement of Two (2) persons as Research Scholars for a period of 2 Years under terms and conditions mentioned herewith in '**Scheme for Engagement of Research Scholar**' (as amended up to November, 2024) which is available on the website <http://rajasthanjudicialacademy.nic.in>, and website of Rajasthan High Court www.hcraj.nic.in are invited from eligible candidate having requisite qualification.

Maximum age of the candidate as on **1st January of year 2025** must not be more than 33 years. The last date for submitting application (duly filled up and completed in every manner) must reach the office of Director, Rajasthan State Judicial Academy, Jodhpur on or before **10.02.2025 (Monday)** during office hours (**Latest by 05:00 PM**). Format of Application and terms and conditions of filling application is available and can be downloaded from the above website.

In case of any query or doubt as to the above Abridged Advertisement Rajasthan State Judicial Academy, Jodhpur may be contacted on email: rsjadir@gmail.com and contact numbers- 0291-2720108.

Date


Director,
Rajasthan State Judicial Academy,



RAJASTHAN STATE JUDICIAL ACADEMY, JODHPUR

Engagement of Research Scholars- 2025

General Instruction for filling Application Form for Research Scholars

- 1 Candidates should affix a latest colored photograph taken on or after **01.01.2025** in passport size with his own signature thereon and self-attested across the mid of the photograph extending towards right side.
2. The envelope containing application should be marked "**APPLICATION FOR ENGAGEMENT AS RESEARCH SCHOLAR**".
3. Envelope shall contain only one application form. An envelope containing more than one application form shall stand rejected.
- 4 Candidates must attach with the application form, self-attested copies of the certificates in support of their age and educational qualifications, academic/ research work/publications and also in support of their communication skills and working knowledge of computer.
5. Applications may be sent either by speed post, registered post A.D., or through courier, or can be deposited by hand during office hours.
6. Fee shall be payable by DD/IPO issued in the name of Director, Rajasthan State Judicial Academy, Jodhpur.
7. Application will be rejected if photo is not pasted or bank draft/postal order is not attached or if self-attested copy of certificates/testimonials are not attached with it, or if it is not signed by the applicant or if it is not received by the last date/time or for any of the deviation or violation of the General instructions in filling Application form.
8. Applications received after last date (**10.02.2025 by 05:00 p.m.**) shall not be entertained and the Academy will not be responsible for any postal delay. The defective application, incomplete in any respect, will be rejected out-rightly.
- 9 Candidate must ensure that at the time of commencement and during the engagement as Research Scholar, he/she shall not practice in any court of law nor be engaged/appointed elsewhere, on honorarium/payment or otherwise, either on full-time or part time basis. If already enrolled with any Bar Council then such candidate shall get his/her enrolment suspended during the entire term of this engagement.
10. The Candidates are required to furnish a checklist along with application form mentioning therein details about the certificates and the testimonials enclosed with the form.
11. Candidate must fill in the names and details of two responsible person in **column 21** of the application format; the certificate thereof is required to be furnished at the time of Interview.
- 12 Information regarding format of application and other information are available on the website of the Rajasthan State Judicial Academy at <http://rajasthanjudicialacademy.nic.in> which must be read carefully before filling up application.


DIRECTOR

RAJASTHAN STATE JUDICIAL ACADEMY



RAJASTHAN STATE JUDICIAL ACADEMY, JODHPUR

APPLICATION FORM FOR ENGAGEMENT OF RESEARCH SCHOLARS-2025

Advt. No.:
Dated of Advt.:

Affix latest
Passport size
Photograph
Duly self Attested

Last Date of Submission:

1.	Name of Applicant (Mr./Ms./Mrs.) :					
2.	Father 's Name:					
3.	Mother 's Name:					
4.	Spouse's Name:					
5.	Date of Birth & Age (as on 01.01.2025)					
6.	Permanent Address:					
	Present Address:					
7.	Contact Details:		Landline No.:			
			Mobile No.:			
			E-mail Address:			
8.	If Practiced as Advocate, then mention the Enrollment number with year and Name of Bar Council.					
9.	Educational and Professional Qualifications:					
	Particulars	Year of Passing	Board/University/Institute	Subjects	Grade/ Percent/ marks obtained	Any other special achievement
	Secondary					
	Senior Secondary					
	Law Graduation (3 years/5years)					
	Post Graduation in Law					
	Doctorate in Law					
	Other Professional Qualification					
10.	Publications of papers in law or other legal research/academic work					
11.	Computer Proficiency		Working knowledge of computers	(YES) / (NO)		
			Name of Institute for computers (Certificate/Diploma/Degree)			
			Typing Skills in Hindi and /or English (Speed in W.P.M.)	(YES) / (NO)		

12.	Marital Status	If married, do you have, more than one spouse living, or have married a person having a spouse living?			
13.	Whether any FIR have been filed against you; if so details and current status thereof?				
14.	Whether party to any civil, criminal or other litigation(whether pending or decided). If so give nature and details of involvement?				
15.	Have you ever been arrested/prosecuted /kept under detention/fined/convicted by a court of law? If yes, give details thereof?				
16.	Have you ever been debarred from any exam/ rusticated by any authority/ institute/ public service commission? If yes, give details thereof.				
17.	Are you medically fit? State your general health condition				
18.	Details of Fee Paid:	Number of DD/IPO	Name of Bank/Post office and place	Amount	Date
19.	Adhaar No. & PAN No.	Adhar:	PAN:		
20.	Any other previous relevant experience or other information? Please specify.				
21.	Name, details and contact No. of two responsible persons who certify you to be a person of Integrity, Honesty and Good Moral Character (Not blood relations or other relatives)	(1)	(2)		
DECLARATION:					
<p>I , do hereby declare and verify that I have read general instructions before filling this application format and information furnished herein above is true and correct to the best of my knowledge and belief. Nothing material has been concealed or suppressed therefrom. I understand that furnishing false information or suppression of any factual information would render my candidature liable to be rejected and would attract necessary legal action.</p> <p style="text-align: right;">(Signature of Applicant) (Name:.....)</p> <p>Date:</p> <p>Place:</p>					

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No: RSJA/Res-Sch/2025/229

Date: 21.01.2025

E-mail

To,

**The Registrar General
Rajasthan High Court
Jodhpur.**

Sub.:-Regarding uploading of Abridged Advertisement on official website of
Rajasthan High Court.

Respected Sir,

Apropos, it is requested that RSJA is in process of inviting applications for **engagement of Research Scholars on contractual basis** for which an **Abridged Advertisement** has been prepared and is to be published on the official website of RSJA and Hon'ble Rajasthan High Court.

Therefore, while enclosing herewith the aforesaid **Abridged Advertisement along with Scheme for Engagement of Research Scholars, General Instructions for Filling Form and Application Form (all in PDF)**, it is humbly requested to kindly upload the same on official website of Hon'ble Rajasthan High Court at the earliest.

With regards,

Yours sincerely,

Encl:- As above


(Dinesh Tyagi)
Director

No: RSJA/Res-Sch/2025/230

Date: 21.01.2025

Copy for information and necessary action to The Registrar cum CPC,
RHCB, Jaipur.


Director

**SCHEME FOR ENGAGING RESEARCH SCHOLAR IN
RAJASTHAN STATE JUDICIAL ACADEMY.**

(As amended up to November, 2024)

1. Title:

The guidelines provided herein after shall be called "Scheme for engaging Research Scholar in Rajasthan State Judicial Academy."

2. Definitions:

Unless there is anything repugnant in the subject or context-

1. Chairperson means Hon'ble Judge of Rajasthan High Court nominated as Chairman, Rajasthan State Judicial Academy.
2. Judge means Hon'ble Judge of Rajasthan High Court.
3. Research Scholar means Research Scholar engaged under this Scheme.
4. Website means official website of Rajasthan State Judicial Academy and Rajasthan High Court as may be updated from time to time. (At present it is <http://rajasthanjudicialacademy.nic.in>)
5. Recognized University/ College/ Institution shall mean the Universities Colleges/ Institutions established by law in India.

3. Term and nature of engagement:

1. *Research Scholar shall be engaged on purely temporary contractual basis, initially for a term of two years. Subject to his/her performance to the satisfaction of Rajasthan State Judicial Academy, Jodhpur, the term may be extended for a further period of one year. The engagement as above, shall not entail person concerned to claim any regular appointment.*
2. Premature discharge of the engagement given to Research Scholar without any notice shall be lawful, provided that the Director, RSJA, makes such recommendation in writing to the Hon'ble Chairman, RSJA.
3. A Research Scholar intending to leave engagement at premature stage shall be required to give prior notice of three months, or residuary term of engagement, whichever is less.
4. Research Scholar shall not leave headquarter unauthorizedly and shall not remain absent from work, without prior sanction; such unauthorized absence may entail premature termination of engagement without notice.



4. Duties of Legal Researcher:

Without adversely affecting generality of the work i.e compilation of study material inculcating latest Case Laws, Enactments, Bills, Articles, Research Papers, Fact sheets etc. for the Academy; the Research Scholar shall perform following duties, under direct control of The Director or/and other Officer/s of the Academy:

1. To research on various subjects of daily use for seminars/workshops, conferences etc.
2. To carry out research work on streamlining various judgments of Hon'ble Supreme Court and Hon'ble High Courts.
3. To do such academic, research and other work as may be directed by the Rajasthan State Judicial Academy.

5. Selection Process:

1. Research Scholar shall be selected by notifying requirement as and when the vacancy would arise. The proforma of abridged advertisement shall be as prescribed in **ANNX.-1**.
2. The abridged advertisement shall be published on the websites of Rajasthan State Judicial Academy and Rajasthan High Court, as well as in newspaper/s having State and National circulation. Simultaneous to this process, the Registrars of Universities/ Colleges/ Institutions may also be intimated about the requirement, requesting to persuade and forward applications of willing candidate along with their recommendation.
3. Applications will be invited from the willing candidates in prescribed proforma as contained in Application format with General Instructions for filling application (**ANNX.-2**).
4. Application Format, notice indicating last date of submission of application forms and intimation for appearing in interview shall be published on the official website of Rajasthan State Judicial Academy and Rajasthan High Court.
5. Application for engagement of Research Scholar will be scrutinized by Rajasthan State Judicial Academy, under directions of the Hon'ble Chairman, Rajasthan State Judicial Academy.
6. The selection of Research Scholar shall be made by Selection Committee constituted by the Hon'ble Chairman, Rajasthan State Judicial Academy consisting of two Hon'ble Sitting Judges of Rajasthan High Court and one Academician (Professor at Law). If required by the Selection Committee, shortlisting of the



applications may also be done on the basis of research achievements, academic career and computer skills of incumbents.

7. The Selection Committee shall assess the suitability of applicants after interviewing the candidates, considering their research/academic record as well as language communication and computer skills.
8. Selected candidates shall be intimated personally and the list shall be published on the official website of Rajasthan State Judicial Academy and Rajasthan High Court. The selected candidate shall be given a 'Letter of Offer' on date of commencement of his/her engagement as Research Scholar in prescribed format **ANNX.-3**.

6. Fee:

Every candidate shall pay Rs. 100/- as fee through Demand Draft or Postal Order to be drawn in the name of Director, Rajasthan State Judicial Academy.

7. Age and Nationality:

1. A candidate must not have attained the age of 33 years on 1st January preceding the last date fixed for submission of the application.
2. He must be a citizen of India.

8. Qualifications:

1. The candidate must be a fresh Law Graduate or Post Graduate in Law from University/College/Institution established by Law in India.
2. The candidate must have working knowledge of computer with typing skills.

9. Disqualification:

1. A candidate must not have more than one wedded spouse, nor should be married to such a person, who already had a living spouse at that time.
2. A candidate should not be involved in any criminal case, either convicted or against whom criminal trial is pending.
3. A candidate must not be debarred from exam or rusticated from any institute, authority or public service commission.
4. A candidate must not be medically unfit.



10. Character:

A candidate must be a person of integrity, honesty and good moral character, for which he will submit certificate of two responsible persons (as mentioned in the application format), at the time of interview.

11. Honorarium:

1. A fixed honorarium of Rs. 50,000/- per month without any dearness or other allowance/ perquisite, shall be paid to the Research Scholar.
2. Proportionate reduction of honorarium shall be made for unauthorized absence, so also for absence beyond permissible period of leave.

12. Duty Hours, Attendance and Leave:

It is a full time Job, with following conditions regarding duty hours, attendance and leave:

1. The daily working hours shall be as per the calendar of Academy. However on the days of Seminars, Workshops, Conferences etc. the duty hours shall be as directed by the Director, Rajasthan State Judicial Academy.
2. A Research Scholar shall be entitled to one casual leave on completion of one calendar month, and un-availed casual leave will accumulate, uptill calendar year. There will be no other leave of any nature whatsoever.
3. The Director, Rajasthan State Judicial Academy shall be competent authority to sanction his leave.
4. Rajasthan State Judicial Academy shall maintain account of attendance and casual leave of the Research Scholar, and will send its intimation on last working day of each calendar month to the Bill Section, for preparing bill of honorarium.

13. Conduct during and after term of engagement:

1. A Research Scholar shall maintain devotion to duty, and high standard of moral during the term of engagement. He/She will not disclose any fact which comes to his/her knowledge on account of such official attachment, during or after completion of term of engagement, unless such disclosure is legally required in discharge of lawful duties.



2. The Research Scholar will not accept any other engagement of any nature during term of engagement as Research Scholar. If already enrolled, the Research Scholar will get suspension of practice from the respective Bar Council.
3. He will not leave headquarter without seeking permission from Director, Rajasthan State Judicial Academy.
4. He will not avail leave without getting it sanctioned. In case of emergency, he will immediately contact and convey any Officer of Rajasthan State Judicial Academy, of his inability to attend office.

14. **Undertaking:**

Before taking over engagement, Research Scholar shall submit an undertaking in format, as prescribed, before Director, Rajasthan State Judicial Academy in ANNEX.-4

15. **Certificate:**

1. On successful completion of term of engagement, a certificate by the Director, Rajasthan State Judicial Academy, shall be issued, in form prescribed in ANNEX-5.
2. If the engagement is terminated due to pre-mature discharge by the Academy, or due to voluntarily giving up engagement by Research Scholar concerned, no such certificate shall be given.

16. **Publication of the Scheme:**

1. The Amended Scheme shall be come into effect from the date it is uploaded on the official website of Rajasthan State Judicial Academy.
2. Hon'ble the Chairman may, direct publishing of this scheme in any other additional manner also.

By the Orders



DIRECTOR

RAJASTHAN STATE JUDICIAL
ACADEMY